

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 51**

Dated: Guwahati, the 18<sup>th</sup> of July, 2024

Hon'ble the Chief Justice has been pleased to direct that henceforth, copies of petitions of cases freshly filed against the Gauhati High Court or the Judicial Officers under its jurisdiction be served / furnished only in the Office of the Registrar General and not to any Standing Counsel / Panel Advocate of this Hon'ble Court directly.

This Notification will come into force with immediate effect.

By Order,

Sd/- S.K. Poddar

**REGISTRAR GENERAL**

**Memo No. HC. III -07/2015/3034-3064/G, Dated Guwahati, 18<sup>th</sup> July, 2024.**

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

***(He is requested to circulate this Notification to all State Government departments for compliance).***

3. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh.

***(He / She is requested to circulate this Notification to all State Government departments for compliance).***

4. The Registrar [Vig./Admin./Estt.(i/c)], Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia, ***for information and circulation amongst all the Judicial Officers in their respective States.***

7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

8. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

***(He/ She is requested to circulate this Notification amongst the Judicial Officers under his / her jurisdiction for information).***